

93. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

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|----------------------------------|-----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA. No.164/252/HDB/2018 |
| NAME OF THE COMPANY | Amogh Realtors Private Limited |
| NAME OF THE PETITIONER(S) | Amogh Realtors Private Limited |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| UNDER SECTION | Sec 252 |

Counsel for Petitioner(s):


| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--|---------------------------|------------------------|-----------|
| Y. Suryanarayana representing on behalf of Y. Suryanarayana | counsel for petitioner | 9849866556 | Sy. |
| | | | |


Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard Mrs. C.Shilpa, representing on behalf of Mr.Y.Suryanaraya,
Learned Counsel for the Petitioner. Since the Petitioner seeks time so
the case is posted to 13.04.2018.


Member (Tech)


Member (Judl)